

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3518
ANSWERED ON:11.12.2001
BAN ON ANIMAL TESTING
CHELLAMELLA SUGUNA KUMARI

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether ban on animal testing is creating hurdles in Research and Development efforts of India in Pharmaceuticals companies in the country;
- (b) if so, the manner by which the companies are supposed to test the new medicines; and (
- (c) the action proposed to help the Indian firms who are compelled to plan animal testing from abroad for R & D?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI S. B. MOOKHERJEE)

(a) to (c): Pharmaceutical companies are required to follow the rules and procedures prescribed for animal experimentation under Breeding of and Experiments on Animals (Control and Supervision) Rules, 1998.